NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For filing	Rule-6 of I&B	IL&FS Engineering & Constructions
No.32/		written Company Ltd. Vs Nandi Engi		Company Ltd. Vs Nandi Engineering
BB/2017		submissions		Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. G. APARAJITA M/S KING & PARTRIDGE	RESPOND ENT	Down .
9989739175		
L. POORNIMA HATTI. MIS. SAMVAD PARTNERS.	PETITIONER	

Counsel for petitioner is present. Counsel for respondent is also present. Both sides have filed written submissions.

We have heard them in part.

For continuation, list it on 04.01.2018.

MEMBER (J)

90926 45978.

MEMBER (T)